

ITEM NO.5

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 2495/2024

MUNNI DEVI AND ANR. & ORS.

Appellant(s)

VERSUS

SHEIKH BARIK ALI (DEAD) THR. LR. & ORS.

Respondent(s)

Date : 30-07-2024 This appeal was called on for hearing today.

For Appellant(s)

For Respondent(s)

Mr. Chand Qureshi, AOR
Mr. Avinash Singh, Adv.
Ms. Praveen Qureshi, Adv.
Mr. Aurangzeb Khan, Adv.
Mr. Chandan Kumar Mandal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos. 2 to 12, 15 and 17 but none has entered appearance.

Common Lr. no. 1.1 and respondent No.20 have filed counter affidavit.

Respondent Nos.13, 14, 16, 18 and 19 have been deleted.

Earlier Counsel for the appellant has expired. Service of alternative arrangement notice on appellant no.2 is complete, but none has entered appearance.

Contd...

Appellant no.1 has expired. Since, appellants are not represented, Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

SUJATA SINGH
Registrar

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